

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/66/ (IB)/2017

NAME OF THE PETITIONER(S)

: ICICI BANK LTD

NAME OF THE RESPONDENT(S)

: NSR ELKEMET PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

T. S. Parthasmaln Connoch by peolished

## ORDER

Counsel for petitioner present. While making submissions, counsel for petitioner stated that he has not filed the affidavit and bank statement and other required statutory formalities to be complied as per the provisions of the IB Code, 2016 till now. In view of the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs, the matter stands abated.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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